

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.112/2021, IA No.52/2023 & IA No.430/2023
IN CP (IB) No.05/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. RAJINDER MOHAN BEDI V/S M/S UP INFRAESTATE PVT LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 31st July, 2024.

**-Sd-
(Court Officer)**

2nd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*